GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:1590 ANSWERED ON:24.07.2002 DEVELOPMENT OF BORDER AREAS HARIBHAI PARTHIBHAI CHAUDHARY

Will the Minister of PLANNING be pleased to state:

- (a) whether any scheme is being run by the Government for the development of border areas;
- (b) if so, the details thereof; and
- (c) the funds provided by the Government to the State Government for the purpose during each of the last three years?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCANDEUSTRIES AND MINISTER OF STATE IN THE MINISTRY PERSONNELPUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN NTHAESTRY OF PLANNING ANI MINISTER OF STATE IN THE DEPARTMENT ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMWANSUNDHARA RAJE)

- (a): Yes, Sir. The Border Area Development Programme is in operation in theborder blocks of all the States which have international borders, namely, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttaranchal and West Bengal.
- (b): The main objective of the programme is to meet the special needs of the people living in remote and inaccessible areas situated near the border. Schemes which address problems such as inadequacies relating to provision of essential needs, strengthening of social infrastructure, filling up of gaps in the road network, etc. may be taken up under the programme. Emphasis is to be laid on schemes for employment generation, production oriented activities and schemes which provide for critical inputs in the social sector. The State Level Screening Committee under thechairmanship of the State's Chief Secretary decides the schemes to be taken up under the programme.
- (c): The Special Central Assistance released to the State Governments during the last three years is given in Table-I.

 TABLE-I REFERRED TON REPLY TO PART(c) OFLOKSABHAUNSTARRED QUESTION NO. 1598EGARDING

 DEVELOPMENT OF BORDER AREAS BY SHRI HARIBHAI CHAUDHARY DUE FOR ANSWER ON 24.7.2002.

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( Releases in Rs. Crore)
State
      1999-2000 2000-01 2001-02
1.Arunachal Pradesh 13.00
                       6.75 13.51
2. Assam 7.20 3.74
                        7.48
3. Bihar 7.00
                 3.64
                        0.00
4. Gujarat 9.87 10.26
                        0.00
5. Himachal Pradesh 4.00
                        8.16 19.31
          33.52 39.65 34.85
6. J & K
7 Manipur 4.00 4.16 4.16
8. Meghalaya 4.52 4.70 5.36
9. Mizoram 8.00 12.32 16.08
10. Nagaland 4.00 4.16 4.16
11. Punjab 9.70 14.08 10.08
                         30.32 30.32
12. Rajasthan 37.17
13. Sikkim 5.50 4.63 5.72
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14. Tripura 12.47 12.96 12.96 15. Uttaranchal 0.00 4.16 2.08 16.Uttar Pradesh 12.00 8.32 8.32 17. West Bengal 38.05 37.99 19.78

Total 210.00 210.00 194.17